



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE xx \_\_\_\_\_**

**COURT NO: 1**

**[DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3044/2021 FIXED	7 SENSE INFRASTRUCTURE PVT LTD <b>Versus</b> STATE BANK OF INDIA AND 6 ORS	MR. M DUTTA MR J MAHANTA	MR. A PARVEZ
2	WP(C)/3084/2021 CAVT. NO.04082/021, FIXED	SHALINI BHAGAT <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R P N SINGH MR. N N JHA MR. M BERIA	MR. D GOGOI ASSTT.S.G.I. FOR CAVEATOR
<b>ADMISSION</b>				
3	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM ASSTT.S.G.I.
4	<b>WITH</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
<b>ORDERS</b>				
5	I.A.(CrI.)/256/2021 WITH LCR 4 FILES & PB 2 NOS, FIXED in CrI.A./393/2019 <b>WITH</b> CrI.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
		MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB

6	<b>WITH</b> Crl.A./288/2019	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
7	<b>WITH</b> Crl.A./360/2019	SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	<b>WITH</b> I.A.(Crl.)/258/2021 <b>in</b> Crl.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. S K NARGIS MS. A MESEN	SC, NCB
<b>HEARING</b>				
8	Cont.Case(Crl).(Suo-moto)/1/2021 XXX FIXED	<b>Versus</b> SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR. R A CHOUDHURY (R-1)
9	<b>WITH</b> PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 21/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2966/2021 FIXED	MS X <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR K TALUKDAR	GA, ASSAM
2	WP(C)/3022/2021 FIXED	SATTAR ALI SK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, PNRD GA, ASSAM SC, BTC
3	WP(C)/3072/2021 B/O	AKBAR HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR. A K AZAD	GA, ASSAM
4	WP(C)/3075/2021 B/O	CT/GD NO. 1044660076 NIPON RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
5	WP(C)/3076/2021 B/O	ARUN CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MD. I AHMED	GA, ASSAM
6	WP(C)/3083/2021 B/O	PUB-BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR S BEGUM	SC, CO OP GA, ASSAM
<b>ORDERS</b>				
7	Cont.Cas(C)/256/2020 B/O	SANJAY BODO <b>Versus</b> JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR
8	Cont.Cas(C)/42/2021 B/O	DR. BISWAJIT NATH <b>Versus</b> SAMIR KUMAR SINHA, IAS AND 3 ORS	MR. S ROY MR. M H LASKAR	MR M HOSSAIN SC,HEALTH
9	Cont.Cas(C)/181/2021 B/O	SRINGDAO HAPILA <b>Versus</b> MOLOY BORA AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
1	WP(C)/3840/2012 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR A GONI MR.M DUTTA MR S HOQUE MR S ISLAM MR P K DAS	MR. B GOSWAMI(SC, WATER RESOURCE)
<b><u>MOTION</u></b>				
2	WP(C)/3085/2021 B/O	TASLIM UDDIN TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. P ADHIKARI MR H I CHOUDHURY G UDDIN MR. A H SARKAR	SC, PNRD GA, ASSAM
3	WP(C)/3086/2021 B/O	GS 178288 M OVERSEER DHARMENDRA RAM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. P MAHANTA MS. P SAHARIA	ASSTT.S.G.I.
4	WP(C)/3087/2021 B/O	BARALIMARI S.S. LTD AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
5	WP(C)/3088/2021 B/O	M/S SRISTI DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA MR. K BORUAH MS M NIROLA MR K J SAIKIA	GA, ASSAM
6	WP(C)/3089/2021 B/O	KISHORE DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR L KALITA	SC, PNRD GA, ASSAM SC, REVENUE
<b><u>ORDER (STAY VACATING)</u></b>				
7	I.A.(Civil)/1062/2021 B/O in WP(C)/2799/2021 <b>WITH</b> WP(C)/2799/2021	KAZRUL ISLAM <b>Versus</b> BILAT ALI AND 3 ORS.  MD. BILAT ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ  MR. A MANNAF MD A S ALI	SC, SEC. EDU. MR. A MANNAF  SC, SEC. EDU. MR. M A SHEIKH (R-4) MS. A BEGUM (R-4) MS F INTAZ (R-4)
<b><u>ADMISSION</u></b>				

8 WP(C)/2869/2021  
FIXED

DR. RAJDEEP DAS  
**Versus**  
THE UNION OF INDIA AND 7 ORS

MR A D CHOUDHURY  
MR. S DEKA  
MR. P DUTTA  
MS. J BORO

MR. A M BORA  
MR. B CHAKRAVARTY  
MR. D K BAIDYA  
ASSTT.S.G.I.

**ORDERS**

9 WP(C)/2883/2021  
FIXED

LABA RAM KALITA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR H TALUKDAR  
MR R SARMA  
MS M DEKA

SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 21/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1254/2021 B/O	MONUJ BORAH @ MANUJ KR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
2	Bail Appln./1278/2021 B/O	DEEPAK DEKA @ DIPAK DEKA <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
3	Bail Appln./1303/2021 B/O	SRI DULAL CHANDRA BISWAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL	PP, ASSAM
<b><u>MOTION</u></b>				
4	AB/1659/2021 B/O	MIRAZ ALI @ MERAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
5	AB/1670/2021 B/O	KALYANI ROY @ KALYANI BARUAH ROY <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
6	AB/1674/2021 B/O	JAHANGIR ALAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
7	Bail Appln./1082/2021 WITH SCANNED LCR, FIXED	SANJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
8	Bail Appln./1148/2021 FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
9	Bail Appln./1155/2021 FIXED	RAYEIJ UDDIN @ RAIZ UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
10	Bail Appln./1197/2021 FIXED	ANOWAR HUSSAIN @ ANAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
11	Bail Appln./1201/2021 FIXED	ABDUL HAFIZ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

12	Bail Appln./1233/2021 FIXED	FAKRUL ISLAM @ MOHAMMAD FAKRUL @ MD FAKRUL ISLAM AND ANR. <b>Versus</b> STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
13	AB/827/2021 FIXED	SABIL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	PP, ASSAM
14	AB/1272/2021 FIXED	AKKAS ALI @ AKKAS ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
15	AB/1341/2021 FIXED	TAIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
16	AB/1370/2021 FIXED	EKRAM ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
17	AB/1392/2021 FIXED	JUNITA HAZONG BISWAS @ PRONALI BISWAS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
18	AB/1555/2021 FIXED	NILIMA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	AB/1573/2021 FIXED	BINOD DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/1645/2021 FIXED	HIFZUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1284/2021 B/O	SOFIQU ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
2	Bail Appln./1293/2021 B/O	ARIFUL ALI @ BOGA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3	Bail Appln./1297/2021 B/O	ALOK KALITA <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. M A MONDAL	PP, ASSAM
4	Bail Appln./1308/2021 B/O	RAQIBUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
5	Bail Appln./520/2021 FIXED	SUHEL AHMED @ SUWAIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
6	Bail Appln./1119/2021 FIXED	JUBER AHMED <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
7	Bail Appln./1127/2021 FIXED	NITUL BOSUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR R DAS MR. P M KALITA	PP, ASSAM
8	Bail Appln./1206/2021 FIXED	EUSOB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
9	Bail Appln./1170/2021	SANOWAR TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
10	AB/861/2021 FIXED	MD. SIFATULLAH AHMED <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
11	AB/1239/2021 FIXED	MUSFIRATUL MUTTAKIN <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM

12	AB/1385/2021 FIXED	SAHIJUL ALI @ SAIJUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM
13	AB/1399/2021 FIXED	RHITOM SONOWAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	PP, ASSAM
14	AB/1407/2021 FIXED	HRIDAYANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
15	AB/1443/2021 FIXED	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. K ISLAM	MR. A M AHMED MS R DEKA PP, ASSAM
16	AB/1466/2021 FIXED	MD. ABID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
17	AB/1477/2021 FIXED	JAYANTA CHAKROBORTY @ BAPPA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
18	AB/1504/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
19	AB/1519/2021 FIXED	LATIF ALI @ DADUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
20	AB/1606/2021 FIXED	ARIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P K MEDHI	PP, ASSAM

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1017/2021	UTTAM DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
2	Bail Appln./1287/2021	RITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR D DEKA	
3	Bail Appln./1309/2021 B/O	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4	Bail Appln./1311/2021 B/O	KIRPAL SINGH (JAGGA) <b>Versus</b> THE UNION OF INDIA	MR. M RAHMAN	ASSTT.S.G.I.
<b><u>MOTION</u></b>				
5	AB/1680/2021 B/O	RATUL TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
6	Bail Appln./744/2021 WITH SCAN COPY OF CD, FIXED	MD. HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
7	Bail Appln./962/2021 WITH SCAN COPY OF CD, FIXED	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
8	Bail Appln./1066/2021 FIXED	WASHIM AKRAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
9	Bail Appln./1125/2021 FIXED	MOZZAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	Bail Appln./1133/2021 FIXED	MD. JAIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
11	Bail Appln./1226/2021 FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM

12	<b>WITH</b> Bail Appln./1209/2021	ANUWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
13	AB/918/2021 FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. K MOHAMMED MS A RONGHANGPI	PP, ASSAM
14	AB/1485/2021 FIXED	AJJUL HOQUE @ AIJUL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
15	AB/1486/2021 B/O	BIJU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
16	AB/1498/2021 FIXED	AFJAL ALI <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
17	AB/1502/2021 FIXED	MEHEBUBAR RAHMAN @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
18	AB/1528/2021 FIXED	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
19	AB/1539/2021 FIXED	GAUTAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MR R BARMAN	PP, ASSAM
20	AB/1588/2021 FIXED	RAHUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
21	AB/1607/2021 FIXED	SANKU DEY <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,21st June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1304/2021	MD. AMZAD KHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S MUNIR MS. S K NARGIS	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	Bail Appln./399/2021 P/H, WITH LCR, FIXED	SAROJ SARMA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A CHAUDHURY MR. P K DAS MR. A BHATTACHARYA MS K TALUKDAR MR. D BORA MR. A BHATTACHARJEE	PP, ASSAM
<b>WITH</b>				
3	Bail Appln./2801/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
<b>WITH</b>				
4	Bail Appln./2806/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021